

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 21th day of August 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 61/2023 For Stay IA No. 727/2023 For Additional docs IA No. 726/2023	Aurelia Laterite Mining Pvt. Ltd. & 2 Ors. Vs Soban Babu Sagina & Anr.	Mr. Thriyambak J Kannan	M/s Aiyar & Dolia For Caveator

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 264/2023	Xander Finance Pvt. Ltd. Vs Valdel Engineers and Constructors Pvt. Ltd.	Mr. Abhishek Jenasenan	
3	Comp App (AT) (CH) (Ins) No. 262/2023	John Joseph PA Vs CA Jasin Jose & 2 Ors.	Mr. Vinay Mathew Joseph	
4	Comp App (AT) (CH) (Ins) No. 266/2023 For Condone Delay IA No. 829/2023	APS Hydro Private Limited Vs SRK Constructions and Projects Pvt Ltd	Mr. Vinay Kumar Jain	
5	Comp App (AT) (CH) No. 59/2023	kaniyamaparambil Madhavan Babu & Anr. Vs Rajesh Kurup G	Ms. S Shanmitha	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 384/2022 Leave to file IA No. 955/2022 For Exemption IA No. 911/2022 For Condone Delay IA No. 912 Delay in refiling IA No. 914/2022 For Stay IA No. 913/2022	National Aluminium Company Ltd. Vs Mr. Ebenezar Inbaraj RP of M/s ReGen Powertech Pvt. Ltd. & 3 Ors.	Mr. Karthik Seshadri M/s S Sivasankar	Mr. AG Sathyanarayana
7	Comp App (AT) (CH) No. 34/2022	Shakti Equipments Pvt Ltd Vs M/s Shamel Projects India Pvt Ltd. & 2 Ors.	M/s Amanchi Legal & Co	
8	Comp App (AT) (CH) No. 52/2022 To dispense with IA No. 610/2022 Leave to file IA No. 526/2023	S. C. Dakshinamurthy Vs Mr. Ramakrishnan Sadasivan	Mr. R Subramanian Raja	Mr. B. Dhanaraj
9	Comp App (AT) (CH) (Ins) No. 397/2022 For Stay IA No. 947/2022	Kokku Prabhu Venkata Anjani Kumar Vs Shriram City Union Finance Ltd & Anr	M/s Ramalingam & Associates Mr.P.Elaiyarajkumar	Mr. Rajasekar Rao Salvaji
10	Comp App (AT) (CH) (Ins) No.99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd.	Mr. JR Jayant	Mr. M Maharshi Viswaraj

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 112/2022 For Exemption IA No. 263/2022 For Stay IA No. 262/2022	Srinivasa Edifice Private Limited Vs ECI Infra Towers Company Pvt Ltd & Anr.	Mr. VVSN Raju	Ms. G. Kalpana R1 / RP
12	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	IndusInd Bank Ltd. Vs IVRCL Ltd. & Anr	M/s Ramalingam & Associates	Mr. Nityavendhan K

13	Comp App (AT) (CH) (Ins) No.272/2021 To Adv. Hg. IA No. 588/2021 & 508/2022 For Exemption IA No.589/2021 For Additional docs. IA No. 590 & 594/2021 For Directions IA No. 204/2023	Sumit Binani Vs. V. Venkatachalam, RP & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana- R1 Mr. Anirudh Krishnan- R2
14	Comp. App (AT) (CH) (Ins) No. 317/2021 For Stay IA No. 662/2021	S. Radhakrishnan Vs Auromatrix Hotels Pvt Ltd & 2 Ors	Mr. AK Mylsamy	Mr.S Sathiyarayanan- R2, Ms.Pavithra D- R1 & R3
15	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction Pvt. Ltd. Vs IVRCL Limited	Mr. Amol Vyas Mr. Saumil Sharma	Mr. Nithyavendhan K
16	Comp App (AT) (CH) No.30/2021 For Urgent Hearing IA No. 345/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	M/s Ganesh & Ganesh	Mr. Sushant M
17	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No. 157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra	Mr. A Murali	Ms. Poornima Hatti- R1 Mr. Edward James- R2
18	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer & Anr. Vs P Sriram Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr. S Sathyanarayanan
19	Comp App (AT) (CH) (Ins) No.280/2022 Additional docs. IA No. 598/2022 For Exemption IA No. 597/2022	M/s Itakem Finichem Pvt. Ltd. Vs M/s Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
20	Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 To Dispense With IA No. 606/2021	Yashica Electronics Pvt Ltd Vs S Kamaraj, RP of M/s Yashica Electronics Pvt. Ltd	Mr. KM Anand	Mr. R Sadasivan

21	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay IA No. 163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd. WITH	Mr. Rohan Rajasekaran	
22	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No. 167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y.Suryanarayana	Mr. Rohan Rajasekaran- -R1 Mr. Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. N.P.Vijay Kumar- R4
23	Comp App (AT) (CH) (Ins) No. 273/2022 For Condone Delay IA No. 657/2022 For Stay IA No 586/2022 For Urgent Hearing IA No. 100/2023	Vishnuvallah Infra Private Limited Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
24	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr Vs Sai Anupama Agencies Pvt. Ltd.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia
25	Comp App (AT) (CH) (Ins) No.13/2022 For Condone Delay IA No.29/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s Aambis Food Products Private Limited	Mr. Yogesh Kumar Jagia	Mr. A K Balaji Ms. Nithya S
26	Comp App (AT) (CH) No. 9/2022 For Exemption IA No. 93, 95 & 96/2022 For Stay IA No. 94/2022 Appeal Ammendment IA No. 51/2023 For Additional Docs. IA No. 52/2023	B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy & 3 Ors	M/s Vaish Associates	Mr. Akhil Bhansali R1-R3 Mr. K Ramu & R Vishnu- R4

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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